IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No.407 of 2013

Sumitra Srivastav @ Kanti .... …. Appellant

Versus

The State (through C.B.I.) .... Respondent

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. B. M. Tripathi, Sr. Advocate
For the C.B.I. : Mr. B. K. Prasad, Advocate

Order No.04 Dated- 24.06.2020

Heard the parties through video conferencing.

Learned senior counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal after four weeks.

Animesh/ **(Anil Kumar Choudhary, J.)**